

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 291 OF 2017 AND
APPEAL NO. 292 OF 2017

Dated: 21st August 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

M/s Hindalco Industries Limited

.... Appellant(s)

Versus

Uttar Pradesh Power Corporation Ltd. & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Syed Sahid Husain Rizvi
Mr. Zeesham Rizvi

Counsel for the Respondent(s) : Mr. C.K. Rai
Mr. Sachin Dubey for R-1

Ms. Aparajita Upadhyay for R-2

ORDER

List the matter for hearing on **08.10.2018.**

(S. D. Dubey)
Technical Member

mk/tpd

(Justice Manjula Chellur)
Chairperson